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Title : Introduction and passing of the Appropriation (No.2) Bill, 2011.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce ** the Bill.

SHRI PRANAB MUKHERJEE: I beg to move**:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12, be taken into consideration. "

MADAM SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12, be taken into consideration. "

The motion was adopted.

MADAM SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PRANAB MUKHERJEE: I beg to move:

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 18th March, 2011 at 11 a.m.

18.12 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, March, 18, 2011/Phalguna 27, 1932 (Saka).

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